

HIGH COURT OF TRIPURA		
STATEMENT SHOWING THE PENDENCY OF FAMILY COURT RELATED CASES AS ON 31.07.2022		
Sl. No.	Category of cases (Family Court matters)	Pendency (As on 31.07.2022)
1	MAT App	23
2	FA	9
3	FAO	2
4	Criminal Revision Petition	8
Total		42
Monthly Reports regarding numbers of cases relating to Family Court matters pending in the Family Courts of Tripura as on 31.07.2022		
Sl. No	Name of the Family Courts	Number of cases pending
1	Family Court, Agartala	923
2	Additional Family Court, Agartala	891
3	Family Court, Udaipur	451
4	Family Court, Kailashahar	383
5	Family Court, Ambassa	20
6	Family Court, Khowai	188
7	Family Court, Sonamura	130
8	Family Court, Dharmanagar	466
9	Family Court, Belonia	255
Total		3707
Monthly Reports regarding numbers of cases relating to Family Court matters pending in the District Courts other than the Family Courts as on 31.07.2022		
Sl. No	Name of the District	Number of cases pending
1	West Tripura District	0
2	Gomati District	73
3	South Tripura District	41
4	Unakoti District	0
5	North Tripura District	97
6	Sepahijala District	84
7	Khowai District	0
8	Dhalai District	144
Total		439
Total pendency in Tripura as on 31.07.2022		
1	Family Courts	3707
2	District Courts other than the Family Courts	439
Grand Total		4146